

Defective Case Register from 2026-04-23 to 2026-04-23

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/15408/2026	MAHENDRA KUMAR SAHOO	2026-04-23	1.Respondent no-3 address not correctly mentioned
2	D-WP(C)/16971/2026	MANOJA KUMAR KHUNTIA	2026-04-23	1. Dt4-10-2010 mentioning in index, not found in annexs. 5 and 6 .
3	D-BLAPL/10966/2026	RAJIB LOCHAN PATTNAIK	2026-04-23	1. Age of the petitioner in cause title not tally with annexure-2.
4	D-ABLAPL/11636/2026	DAYANIDHI MISHRA	2026-04-23	1. Date of copy of Rejection order vide annex-2 not tally with Index. 2.Subject Code incorrectly Mentioned
5	D-WP(C)/17846/2026	PARSURAM MOHAPATRA	2026-04-23	1.Subject Code Not Furnished .
6	D-BLAPL/11399/2026	SANJAY KUMAR PATTANAİK	2026-04-23	30-OTHER DEFECT (IF ANY) 1.Petition not correctly addressed to Honorable Court
7	D-WP(C)/15205/2026	DHANANJAYA MUND	2026-04-23	14-NOT PROPERLY INDEXED.
8	D-CMAPL/18007/2026	SANJAY KUMAR PATTANAİK	2026-04-23	Put up for SR after filing of c. copy of impugned order.
9	D-WP(C)/15823/2026	SITANSHU MOHAN DWIBEDY	2026-04-23	20-VERNACULAR CERTIFICATE NOT FURNISHED.
10	D-CRLMC/11601/2026	RAJIB LOCHAN PATTNAİK	2026-04-23	1. Date of impugned order dated 05.01.2026 under Annexure-1 does not tally with para-1 of the petition.2. CRLMC petition not properly page marked in Index.3. Annexure-2 described at para-6 in the petition but not Annexure marked in Index.4. Copy of F.I.R.disclosing the name of Informant/Victim be kept in cover.
11	D-WP(C)/15733/2026	MAHIMA PRAKTRILOCHAN PRADHAN ASHAN SAHOO	2026-04-23	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Date of letter vide annex-4 not tally with Index.Date not mentioned in the v.nama.
12	D-WP(C)/16594/2026	SUBHADUTTA ROUTRAY	2026-04-23	14-NOT PROPERLY INDEXED. 1.Annexure-10 not page marked in index.
13	D-ABLAPL/11299/2026	SUSIL KUMAR PATTNAİK	2026-04-23	1.IN Declaration paragraph no. not correctly furnished
14	D-CMAPL/16000/2026	HEMANTA KUMAR ROUT	2026-04-23	i) Synopsis and date chart are not page mark in Index. ii) Arising out of CMAPL not mention in I.A. iii) Anx-1 not page mark
15	D-CRLMP/10942/2026	BISWAJIT MOHAPATRA	2026-04-23	NAME OF VICTIM and HER RELATIVES BE REDACTED FROM PETITION and AFFIDAVIT.ANNEXURES and V.NAMA BE KEPT IN SEALED COVER.THEN PUT UP FOR SR
16	D-ABLAPL/11458/2026	SUJIT KUMAR PATTNAİK	2026-04-23	20-VERNACULAR CERTIFICATE NOT FURNISHED.
17	D-WP(C)/18079/2026	HARAPRASAD PANDA	2026-04-23	Date of copy of conversion vide annex-1 not tally with Index.
18	D-CMAPL/15496/2026	HEMANTA KUMAR ROUT	2026-04-23	i) Arising out of CMAPL no. not mention in I.A. ii) Anx-1 not page mark.

19	D-WA/5011/2026	GYANA RANJAN MAHAPATRA	2026-04-23	copy of writ petition to be filed, further SR after disposal of IA reg limitation
20	D-CRLREV/11608/2026	DHANANJAYA MUND	2026-04-23	1.Authentication fee Rs 27.50 not paid on Annex-1. (b) Appellate Court Judgement Rs Authentication fee Rs 8.25 not paid on Annex-2.
21	D-RSA/15033/2026	BUDHIRAM DAS	2026-04-23	C.Fee Payable be corrected
22	D-CONTC/18021/2026	ADV.	2026-04-23	Name of the Respondent no.3 not mentioned in cause title.
23	D-ABLAPL/11635/2026	ANANTA NARAYAN PATTANAYAK	2026-04-23	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Be kept in envelop
24	D-WA/5233/2026	GYANA RANJAN MAHAPATRA	2026-04-23	further SR after disposal of IA reg calculation of limitation
25	D-MACA/16468/2026	ADAM ALI KHAN	2026-04-23	Period of Delay 120 days 2.statutory deposit not made
26	D-WA/15325/2026	MADHUSUDAN SETHI	2026-04-23	Complete c.copy of impugned order not filed. Put up for SR after filing of complete c. copy of impugned order.
27	D-BLAPL/11401/2026	SUDHANSU SEKHAR DASH	2026-04-23	1.Advocates welfare Rs 15/- and H.C.B.A M.W S Rs 50/- to be paid in V.nama
28	D-CMP/18338/2026	PRASANTA KUMAR SATAPATHY	2026-04-23	Page No-43 not accompanied with the petition.
29	D-WP(C)/18059/2026	HRUDANANDA MOHAPATRA	2026-04-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED W.P.(C) No.12887 of 2023 and W.P.(C) No.774 of 2025 mentioned in the Index (Annex-6) and (Annex-11) not tally with para-14 and 21 body of petition and under Annex- nos. 6 and 11. 2.Copy not served on S.C.(T)
30	D-BLAPL/11295/2026	NIRMAL CHANDRA MOHANTY	2026-04-23	1. Reference certificate not tally with F.I.R details furnished 2. page no 14 not scanned properly. That is up side down 3. Free copy/Certified copy of Rejection order not filled.
31	D-ABLAPL/11414/2026	BIPLAB KUMAR DASH	2026-04-23	1. Page marking of Bail Application in Index not correct. 2. CT case No. in Synopsis and Date Chart left blank. 3. Ann.1 not attested.
32	D-BLAPL/11455/2026	SUSANTA KUMAR SAHU	2026-04-23	Hologram of Rs.50/- not affixed in 2nd V.nama.
33	D-CRLMC/11395/2026	AMIT SUJAT BISWAL	2026-04-23	1. C.Copy of order dated.19.03.2026 vide Annexure-2 to be filed.
34	D-WP(C)/16694/2026	SUBHADUTTA ROURAY	2026-04-23	14-NOT PROPERLY INDEXED. 1.Annexure-10 not page marked.
35	D-ABLAPL/11428/2026	AMULYA RATNA PANDA	2026-04-23	1. Ann.1 be kept in sealed cover.
36	D-BLAPL/11381/2026	MANOJ KUMAR NAYAK	2026-04-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH

				ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
				1. mobile Phone Numbers Of All The Signing Advocates Not Indicated 2. Name Of The Filing Advocate Not In Capital Letters In The Petition 3. Authorization to swear affidavit on behalf of petitioner No.2 not done.
37	D- CONTC/15101/2026	SUSHREE SANGITA PASAYAT	2026-04- 23	PAGE NO.49 IS INCOMPLETE PUT UP FOR SR AFTER REMOVAL OF DEFECT
38	D-WP(C)/17031/2026	SATYABRATA DASH	2026-04- 23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject Code incorrectly Mentioned
39	D- ABLAPL/11474/2026	AKSHAYA KUMAR SAHOO	2026-04- 23	1. School Name to be redacted form paragraph 2 of the application. 2. F.I.R copy be kept on sealed cover.
40	D- CRLMP/11591/2026	RAJAKISHORE SAHOO	2026-04- 23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page no.6 Annex-1 and Page no.10 Annex-2 not exhibited.
41	D- BLAPL/10968/2026	AMITAV TRIPATHY	2026-04- 23	1.L.A.A.w.S. of Rs. 10 /-not paid.
42	D-WP(C)/17502/2026	SUDEEPTA KUMAR SINGH	2026-04- 23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Type copy of Page no.12 be filed.
43	D- BLAPL/11312/2026	JAJATI KESHARI KHUNTIA	2026-04- 23	1. F.I.R copy be kept on sealed cover.
44	D- BLAPL/11335/2026	SANTOSH KUMAR MAHANTY	2026-04- 23	i) The page which is after page no. 12 and page no. 13 be deleted from petition.
45	D- ABLAPL/11278/2026	MONIKA SAMAL	2026-04- 23	1. Page no.11repeated twice.
46	D-WP(C)/15564/2026	BIREN SANKAR TRIPATHY	2026-04- 23	Page no.27 not filed.
47	D-WP(C)/17329/2026	MANOJA KUMAR KHUNTIA	2026-04- 23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
48	D-FAO/16119/2026	SANGRAM JENA	2026-04- 23	date of judgement in correct at book mark
49	D-CRLA/10595/2026	SUBHRANSU BHUSAN MOHANTY	2026-04- 23	1. victim fathers name not clearly redacted petition para.4.2. Name of the informant reflected in the judgement be kept in cover.3. signature of executant(s) place blank in v.nama.
50	D- ABLAPL/10793/2026	BISWAJIT MOHANTY	2026-04- 23	1. Name of Relation of Victim appearing in FIR details be redacted.
51	D-WP(C)/15047/2026	PREMRAJ GOUDA	2026-04- 23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Address of op-3 not furnished
52	D- BLAPL/11467/2026	SWAGAT KUMAR SAHU	2026-04- 23	Paragraphs incorrectly mentioned in petition as well as declaration of affidavit.
53	D- ABLAPL/11406/2026	PRASANTA KUMAR SAHOO	2026-04- 23	1. Name of Pet. No.2 in CT and V.nama not tally with signature.
54	D- ABLAPL/11393/2026	SAROJ KUMAR PADHI	2026-04- 23	1. Ann.1 not attested.

55	D-ABLAPL/11411/2026	SAROJ KUMAR DASH	2026-04-23	1. Reference certificate not correct as per FIR details.
56	D-ABLAPL/11640/2026	LAXMI CHARAN BEHERA	2026-04-23	Annex-2 not mentioned in the petition copy.
57	D-WP(C)/17079/2026	BIJAY KUMAR BEHERA	2026-04-23	C.fee of Rs.6/- to be paid in I.A. petition.
58	D-CRLA/10602/2026	ABHAS MOHANTY	2026-04-23	1. Relative of victim reflected in the list of witness of judgement be kept in cover
59	D-CONTC/13896/2026	ADV	2026-04-23	i) WP(c) no. and its date of disposal not mentioned in reference certificate.ii) CONTC case no. not mentioned in prayer of the petition.
60	D-CRLMC/11417/2026	ASHOK KUMAR GHADAI	2026-04-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph no. not correctly furnished in the declaration of I.A.
61	D-CMAPL/15498/2026	HEMANTA KUMAR ROUT	2026-04-23	i) Arising out of CMAPL not mention in I.A. ii) Anx-1 not page mark.
62	D-WP(C)/17822/2026	PRABHAT KUMAR DASH	2026-04-23	1 Paragraph not mentioned declaration in I.A.
63	D-BLAPL/11290/2026	RANJIT MOHANTY	2026-04-23	1) Name of the college be redacted from para-2 of the petition . 2)Annexure-1 be kept in sealed cove . 3. For further S.R. after removal of defect.
64	D-BLAPL/11469/2026	SANJAYA KUMAR PANIGRAHI	2026-04-23	14-NOT PROPERLY INDEXED. 1.Pending Lower Court case No. mentioned in petition not tally with the Rejection order. 2.Page No. 10 not legible. 3.Annexure-2 onward not properly paginated
65	D-BLAPL/11289/2026	BIBHUTI RANJAN MOHANTY	2026-04-23	1.Paragraph no. not correctly mentioned in affidavit.
66	D-WP(C)/17040/2026	PRASANTA KUMAR NANDA	2026-04-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Petitioner no.10 not signed in V>Nama
67	D-WP(C)/15046/2026	PREMRAJ GOUDA	2026-04-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Address of op-3 not furnished
68	D-FAO/18145/2026	BANSHIDHAR SATAPATHY	2026-04-23	Date of order mentioned in the Prayer be corrected.
69	D-BLAPL/11471/2026	PRADIPTA KISHORE BHUYAN	2026-04-23	14-NOT PROPERLY INDEXED. Annexure-2 incorrectly paginated.
70	D-LAA/15270/2026	AMIT PATTNAIK	2026-04-23	1. In Vakalatnama Appellants except A-2 not executed.
71	D-WP(C)/17595/2026	HIMANSHU BHUSAN DASH	2026-04-23	1. Annexure-9 not marked on file.2. Complete I.A.Petition not filed.
72	D-ABLAPL/11638/2026	MITHUN DAS	2026-04-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. G.R case number not mentioned in the prayer person.Age not mentioned in the affidavit.
73	D-ABLAPL/11378/2026	BIPIN BIHARI JAYASINGH	2026-04-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				1.Subject Code incorrectly Mentioned 2. Put up for S.R there after
74	D-ABLAPL/11464/2026	PRATAP KESHARI DEO	2026-04-23	1. Reference certificate not correct. 2. F.I.R copy be kept on sealed cover.
75	D-BLAPL/11533/2026	ABHISIDDHANTA SAHOO	2026-04-23	1. OHCBA welfare Scheme Rs.50 hologram not affixed on V.nama.
76	D-BLAPL/11206/2026	JNYANANANDA PANDA	2026-04-23	1.Name Of The Filing Advocate Not In Capital Letters In The Petition 2.Receipt Showing Serv.copy To it not Filed.
77	D-WP(C)/15209/2026	SANGRAM MISHRA	2026-04-23	20-VERNACULAR CERTIFICATE NOT FURNISHED.
78	D-CRLA/11773/2026	APARESH BHOI	2026-04-23	1.A.fee RS.67.65P to be paid on c.copy of annexs.1 and 2 2. sl. 4 of all affidavit in I.As. not properly furnished.
79	D-BLAPL/11294/2026	BYOMOKESH SAHOO	2026-04-23	1. F.I.R copy be kept on sealed cover
80	D-BLAPL/11531/2026	ANJAN KUMAR BISWAL	2026-04-23	1. CT case year in Cause Title not correct.
81	D-WP(C)/15050/2026	PREMRAJ GOUDA	2026-04-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Address of op-3 not furnished
82	D-ABLAPL/11442/2026	SATYA NARAYAN MISHRA 4	2026-04-23	1. In V.nama BLAPL mentioned instead of ABLAPL. 2. Ann.1 to 3 be kept in sealed cover.
83	D-BLAPL/11286/2026	AMULYA RATNA PANDA	2026-04-23	1. Date of rejection order not correctly furnished in Index,Date chart,Synopsis,para-6 of the petition.
84	D-BLAPL/11372/2026	ARIJEET MISHRA	2026-04-23	1. Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop
85	D-ABLAPL/11394/2026	BIJAYA KUMAR RAGADA	2026-04-23	1. Details of Informant in CT and Para 2 be redacted. 2. Ann.1 be kept in sealed cover. Resubmit for SR after removal of defects.
86	D-WP(C)/15901/2026	DURGESH NARAYAN RATH	2026-04-23	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Name of the petitioners not furnished in V.nama.2. Page no.41 not neat and legible.
87	D-CMAPL/15487/2026	HEMANTA KUMAR ROUT	2026-04-23	i) Arising out of CMAPL not mention in I.A. ii) Anx-1 not page mark.
88	D-CRLMC/11144/2026	AMIT SUJAT BISWAL	2026-04-23	1. Page no.12 not properly arranged. 2. Nomenclature not furnished in V.nama
89	D-ABLAPL/11425/2026	SK. ZAFARULLA	2026-04-23	1. Synopsis and Date Chart not mentioned in Index.
90	D-WP(C)/17029/2026	SATYABRATA DASH	2026-04-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Subject Code incorrectly Mentioned
91	D-WP(C)/15717/2026	CHANDIPRASAD SAHANI	2026-04-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Affidavit Not Proper. 2.Receipt Showing Serv.copy To cg not Filed. 3.Occupation not mentioned in the

				affidavit. Page 54 not partial neat.
92	D-BLAPL/11535/2026	ALOK KUMAR MOHAPATRA	2026-04-23	1. Case No. mentioned in reference certificate not correct. 2.Paragraph declaration left blank. 3. Copy of written FIR not attached in Ann.1.
93	D-CRLMC/11112/2026	SAMBEET PATTANAYAK	2026-04-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of the petitioner not correctly furnished in V.nama.
94	D-CRP/16126/2026	CHINMAYA MISHRA	2026-04-23	1. Period of Delay 12 days.I.A for condonation of delay Not Filed.
95	D-BLAPL/11400/2026	SURYAKANTA DWIBEDI	2026-04-23	1.in declaration under affidavit, no. of paragraphs wrongly furnished
96	D-BLAPL/11315/2026	SANJIB KUMAR BHANJADEO	2026-04-23	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. P.R and T.R.No not correctly furnished in Prayer portion.
97	D-CMP/18123/2026	PRASANTA KUMAR NANDA	2026-04-23	The description of Petitioner No-4 be corrected in the Petition.
98	D-WP(C)/16625/2026	BIREN SANKAR TRIPATHY	2026-04-23	1-COURT FEE IS DEFICIENT. C.fee of Rs.54/- to be paid in cause title.
99	D-MACA/16304/2026	DEBASISH PATNAIK	2026-04-23	1. Period of Delay 1230 days 2. Court Fee Rs.6,830/ payable , not paid 3.statutory deposit not made
100	D-BLAPL/11345/2026	CHINMAYA KUMAR SAHU	2026-04-23	i)Counsel of the Advocate not signed in vakalatnama. ii).Name Of The Filing Advocate Not In Capital Letters In The Petition
101	D-BLAPL/11204/2026	PUSPAMITRA MOHAPATRA	2026-04-23	i) Annexure-1 not neat and legible.ii) Village of the victim be redacted from para-2 of the petition.iii) For further S.R. after removal of defect
102	D-CRLMC/11398/2026	T.NARAYANA MURTY	2026-04-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Date of order under Annexure-5 not legible.2. Age of the deponent in affidavit does not tally with cause title.Put up for further S.R. 3..Receipt Showing Serv.copy To Vigilance not Filed.
103	D-WP(C)/17993/2026	ALOK KUMAR MOHAPATRA	2026-04-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date not mentioned in the v.nama.Age of the petitioner not tally with cause title and affidavit.Aneex-5 mentioned instead of annex-6.
104	D-WA/15789/2026	DEBASHIS TRIPATHY,A.G.A	2026-04-23	i) Address of the Honble court wrongly furnished. ii) wp (c) no. and date of order wrongly mention in prayer.
105	D-BLAPL/11450/2026	PRANGYANANDA PATTANAIAK	2026-04-23	14-NOT PROPERLY INDEXED. 1.Names In Capital enrolment Numbers Of All The Signing Advocates Not Indicated 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
106	D-CRLMC/11754/2026	PANCHANAN PANIGRAHI	2026-04-23	1.Name of the victim reflecting in annex.1 and 2 be kept in cover.
107	D-CRLMC/11709/2026	GAUTAM SIDDIQUE	2026-04-23	1. Date chart not filed.
108	D-FAO/32785/2025	DURGESH NARAYAN RATH	2026-04-23	under taking for oriya annex not furnished, petitioner nos 1 to 8 10 11 in GIA CASE NO.396 OF 2017are not made parties in present appeal

109	D-WP(C)/16593/2026	SARAT CHANDRA MEKAP	2026-04-23	Occupation of the petitioner not furnished in the affidavit.
110	D-BLAPL/11297/2026	GOKULANANDA SAHU	2026-04-23	1. page marking not done in index. 2. Annexure-1 not attested. 3. The date of execution of V. nama not furnished.
111	D-CONTC/14481/2026	ADV.	2026-04-23	1. As per mentioned in Index Annex-6 not filed.
112	D-BLAPL/11499/2026	BIJAYA KUMAR RAGADA	2026-04-23	14-NOT PROPERLY INDEXED. 1.S.T. case pending before the Lower Court incorrectly mentioned in petition. 2.Paragraphs incorrectly mentioned in petition as well as declaration of affidavit. 3.Pagination after page-6 incorrect.
113	D-BLAPL/11193/2026	DIBYA JYOTI SAHOO	2026-04-23	1. Vakalatnama not properly scanned. For further S.R. after removal of defect.
114	D-WP(C)/13846/2026	SAMBIT PANIGRAHI	2026-04-23	1. Put SR after redacting the name of petitioner/ Informant and her Signature From petition ,Affidavit ,declaration V. nama, etc .
115	D-CRLMP/11085/2026	KISHORE CHANDRA RAJGURU MOHAPATRA	2026-04-23	IN AFFIDAVIT and DECLARATION MADE BY THE PETITIONER NOT TALLY WITH SIGNATURE OF DEPONENT and ALSO IN AFFIRMATION . PAGE NOS.26 and 27 NOT LEGIBLE. PAGE NOS.17 TO 21 NOT NEAT and LEGIBLE. READABLE COPY OF PAGE NO.37 BE FILED. PUT UP FOR SR AFTER REMOVAL OF DEFECT
116	D-BLAPL/11385/2026	SAROJ KUMAR DASH	2026-04-23	20-VERNACULAR CERTIFICATE NOT FURNISHED.
117	D-ABLAPL/11439/2026	SIDHARTHA DAS	2026-04-23	1.Name of Pet. in V.nama not correctly mentioned.
118	D-CMAPL/15998/2026	HEMANTA KUMAR ROUT	2026-04-23	i) Synopsis and date chart are not page mark in Index. ii) Anx-1 not page mark
119	D-CRLMP/11933/2026	PABITRA KUMAR DUTTA	2026-04-23	NAME OF VICTIM and HER RELATIVES BE REDACTED FROM PETITION and AFFIDAVIT.ANNEXURES and V.NAMA BE KEPT IN SEALED COVER. THEN PUT UP FOR SR
120	D-FAO/17288/2026	SURENDRA KUMAR SAHOO	2026-04-23	Period of Delay 2282 days
121	D-BLAPL/10976/2026	JYOTIRMAYA SAHOO	2026-04-23	1.H.C.B.A.W.S. of RS. 50/- not paid.
122	D-BLAPL/11481/2026	AKSHAYA KUMAR SAHOO	2026-04-23	1. F.I.R copy be kept on sealed cover
123	D-CONTC/14474/2026	ADV.	2026-04-23	1. Name of the petitioner not correctly furnished in Date chart
124	D-BLAPL/11459/2026	JUGALA KISHORE PANDA	2026-04-23	14-NOT PROPERLY INDEXED. 1. Pagination of Annexure-1 not proper. 2. Free copy of Rejection order neither paginated nor mentioned Annexure-2.
125	D-ABLAPL/11462/2026	RAMA CHANDRA MOHANTY	2026-04-23	1. F.I. R Copy not filled. 2. Put up for S.r there after
126	D-CRLA/10443/2026	DIPTIREKHA NANDA	2026-04-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
127	D-CMAPL/15495/2026	HEMANTA KUMAR ROUT	2026-04-23	i) Synopsis and date chart are not page mark in Index.ii) Date of order wrongly mention in Index and entire petition. iii) Arising out CMAPL not mention in I.A.

128	D-CRLREV/11501/2026	RAMANI KANTA PATTANAIAK	2026-04-23	1 Annex-2 not page marked. 2 Pages -18 19 20 and 21 which are underline .3 .Pages from 31 to 41 not available and also 12 and 13 not paginated in petition.
129	D-WP(C)/15778/2026	BIKRAM KESHARI SAHU	2026-04-23	Nomenclature not furnished in V.Nama.
130	D-BLAPL/11027/2026	PRASHANTA KUMAR NAYAK	2026-04-23	1. G.R. No. Not correctly furnished in petition.
131	D-WP(C)/15799/2026	SURENDRA KUMAR SAHOO	2026-04-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page 13 not neat.
132	D-BLAPL/11529/2026	DIBYA PRAKASH MISHRA	2026-04-23	1. Vakalatanama not filed
133	D-WP(C)/16959/2026	MANOJA KUMAR KHUNTIA	2026-04-23	1. sl. no. of paragraphs not correctly furnished in declaration of affidavit
134	D-CRLMC/12041/2026	ANKIT PRASAD	2026-04-23	Annexure-2 and 4 be kept in cover.
135	D-CMAPL/18076/2026	SAIBRATA RATH	2026-04-23	Put up for SR after filing of c. copy of impugned order
136	D-RSA/5475/2026	PRAVAT RANJAN SUTAR	2026-04-23	1. Period of Delay 25 days delay. I.A. not filed. 2. Name of appellant and Respondent not properly furnished in cause title, as per annex.3
137	D-CRP/5104/2026	GANESH PRASAD SAMAL	2026-04-23	Provision of Law Indicated but Incorrect
138	D-BLAPL/11343/2026	CHANDAN SAMANTARAY	2026-04-23	i) Year of the P.R. case no. not correctly furnished in Index and Book mark.
139	D-BLAPL/10975/2026	ANIRUDHA DAS	2026-04-23	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Name Of The Filing Advocate Not In Capital Letters In The Petition
140	D-WP(C)/18053/2026	AMIYA KUMAR BEHERA	2026-04-23	20-VERNACULAR CERTIFICATE NOT FURNISHED.
141	D-WP(C)/16849/2026	SUDHANSU SEKHAR PATI	2026-04-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED Synopsis and date chart not mentioned in the Index.2.Page no.64 not neat and legible.
142	D-CONTC/17025/2026	ADV.	2026-04-23	wp (c) no. wrongly mention in top of the Index, synopsis, date chart.
143	D-CRLMP/5995/2026	JAGADIP SAHOO	2026-04-23	REDACT THE NAME OF VICTIM FROM THE PETITION and AFFIDAVIT. ANNEXURES and V.NAMA BE KEPT IN SEALED COVER
144	D-BLAPL/11421/2026	BIRAJA PRASAD NANDA	2026-04-23	Case pending before the Lower Court mentioned in petition not tally with the Rejection order.
145	D-BLAPL/11371/2026	SURESH CHANDRA PRADHAN	2026-04-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Affidavit Not Proper. 2.Pending Lower Court case nomenclature mentioned in petition not tally with the Rejection order. 3. Para-5 of the of the Affidavit not

				properly mentioned. 4. Name and details of Informant/victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
146	D-CRLMP/10689/2026	PABITRA KUMAR BEHERA	2026-04-23	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up SR after redacting the Name of victim / informant from the petition.
147	D-BLAPL/11409/2026	JUGALA KISHORE PANDA	2026-04-23	Hologram of Rs.50/- and Advocate Welfare fund of Rs.15/- not affixed in V.nama. 2.Subject Code incorrectly Mentioned
148	D-CRLMC/11511/2026	PRABODHA CHANDRA NAYAK	2026-04-23	1. Date of order under Annexure-2 does not tally with Index and para-7 of the petition.
149	D-ABLAPL/11380/2026	PANCHANAN PANIGRAHI	2026-04-23	1. Page no 10 to 12 not neat and legible
150	D-ABLAPL/11525/2026	AMBIKA PRASAD RAY	2026-04-23	1. As per index page no.34 not marked.2. page nos. 35 and 36 not neat and legible.
151	D-BLAPL/10974/2026	SUSHANTA KUMAR SAMANTARAY	2026-04-23	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1.Name Of The Filing Advocate Not In Capital Letters In The Petition 2. page 12 is not legible. 3 Name of the trial court mentioned in cause title not tally with Rejection order. 4. Annexure-1 not marked in page 8 and annexure-2 not marked in page 10.
152	D-WP(C)/17417/2026	RAMAKRISHNA BISOI	2026-04-23	.Petition not correctly addressed to Honorable Court
153	D-BLAPL/11203/2026	SAPAN KUMAR LENKA	2026-04-23	i) Book mark of annexure-1 not tally with index.
154	D-WP(C)/16349/2026	PRAVAT KUMAR LENKA	2026-04-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. Serial no-4 affidavit in the I.A not correctly mentioned.
155	D-CRLMC/11430/2026	SK. ZAFARULLA	2026-04-23	1. PS case number not correctly furnished in para no.1. 2. Name of the victim / informant need not be disclosed in connection with Annex-1 and 2 and kept in sealed cover.
156	D-ABLAPL/11416/2026	KULDEEP MOHANTY	2026-04-23	1. PS case No. in Para 6 not correct.
157	D-WP(C)/17320/2026	MANOJA KUMAR KHUNTIA	2026-04-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
158	D-CMAPL/18136/2026	SOUMYA RANJAN OJHA	2026-04-23	1.C. copy of impugned order not filed. i) Synopsis and date chart are not filed. ii) Put up for SR after filing of c. copy of impugned order and removal of defect.
159	D-CRLMC/11359/2026	SRINIBAS SAHOO	2026-04-23	1.Signature of the Deponent in Affidavit and V.nama not tally with cause title.
160	D-BLAPL/11319/2026	BASANTA KUMAR NAYAK	2026-04-23	Name and details of victim/informant mentioned in annexure need not be disclosed kept in closed cover
161	D-CRLMP/11105/2026	CHINMOY PATRA	2026-04-23	1. PAGE NOS.08 TO 12 NOT LEGIBLE. PUT UP FOR SR AFTER REMOVAL OF DEFECT
162	D-CMAPL/17851/2026	NISHIKANTA MISHRA	2026-04-23	Defect reg. nomenclature

163	D-CRLMC/11546/2026	DIPTI RANJAN MOHAPATRA	2026-04-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. C.Copy of F.I.R.to be filed.2.Name of P.S. and Lower court not furnished in the cause title.3. Page nos.27 and 28 not neat and legible.
164	D-ABLAPL/11382/2026	MANOJ KUMAR PANDA	2026-04-23	1. F.I.R copy and Charge sheet copy be kept on sealed cover.
165	D-WP(C)/15570/2026	BIREN SANKAR TRIPATHY	2026-04-23	Hologram of Rs.50/- to be affixed on v.nama
166	D-WP(C)/18378/2026	SIDHANT DWIBEDI	2026-04-23	1 Address of O.Ps 4 and5 not mentioned.
167	D-BLAPL/9245/2026	RAGHUNATH DASMOHAPATRA	2026-04-23	Case pending before the Lower Court mentioned in petition not tally with the free copy of Rejection order.
168	D-WA/15326/2026	PRABIR KUMAR RAY,A.G.A	2026-04-23	i) 2024 repeat in synopsis. ii) Status of the respondent not furnished
169	D-CRLMP/11233/2026	RONALISHA PRADHAN	2026-04-23	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim / informant from the petition.
170	D-CRLMC/11565/2026	PRAMOD CHANDRA SEJPADA	2026-04-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject Code incorrectly Mentioned
171	D-WA/5018/2026	GYANA RANJAN MAHAPATRA	2026-04-23	further SR after disposal of IA reg calculation of limitation
172	D-BLAPL/11205/2026	SAPAN KUMAR LENKA	2026-04-23	i) Annexure-1 not neat and legible.ii) Annrxure -2 not marked in page 11.iii) Annexure-2 not correctly page marked and after correct page mark it may be correct in index and book mark. iv).Subject Code incorrectly Mentioned
173	D-ABLAPL/11422/2026	KABIRAJ PRADHAN	2026-04-23	1. Copy of written FIR not attached with Ann.1.
174	D-WP(C)/17419/2026	RAMAKRISHNA BISOI	2026-04-23	Date of Representation vide annex-11 not tally with Index. 2..Petition not correctly addressed to Honorable Court
175	D-ABLAPL/11304/2026	ABHISHEK DASH	2026-04-23	30-OTHER DEFECT (IF ANY) 1.Petition not correctly addressed to Honorable Court 2.Name and detailsof victim/informant mentioned in annexure need not be disclosed and kept in closed cover
176	D-CRLMC/11547/2026	DIPTI RANJAN MOHAPATRA	2026-04-23	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Synopsis and Date chart not alphabetic paginated in Index.
177	D-WP(C)/16877/2026	BADRINARAYAN PANDA	2026-04-23	I.Petition not correctly addressed to Honorable Court
178	D-ABLAPL/11444/2026	SIDHARTHA DAS	2026-04-23	1.PS case year in Para 1 not correct.
179	D-WP(C)/17166/2026	SHITTA RANJAN LENKA	2026-04-23	1 Paragraphs not correctly mentioned declaration in petition and I.A
180	D-CRLMC/11515/2026	ASISH KUMAR RAY	2026-04-23	1. Synopsis and Date chart not alphabetic paginated in Index. 2.Subject Code incorrectly Mentioned
181	D-ABLAPL/11376/2026	PRAKASH KUMAR MISHRA	2026-04-23	1. page no. 14 marked twice

182	D-ABLAPL/11301/2026	ABHISHEK DASH	2026-04-23	1.Name and details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
183	D-WP(C)/15911/2026	DURGESH NARAYAN RATH	2026-04-23	1. Annexure-6 not properly page in Book mark.
184	D-WP(C)/15790/2026	RAMA CHANDRA JENA	2026-04-23	Page 16 and 17 not neat.
185	D-FAO/16110/2026	SANGRAM JENA	2026-04-23	date of judgement in correct at index, synopsis,ground, book mark, further SR
186	D-BLAPL/11231/2026	BHABANI SHANKAR DASPARIDA	2026-04-23	Page No.9 15 23 25 and 26 not legible.
187	D-CRLMC/11543/2026	DIPTI RANJAN MOHAPATRA	2026-04-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.27 and 28 not neat and legible.2. Name of P.S.and Lower court not furnished in the cause title.
188	D-ABLAPL/11466/2026	JYOTIRMAYA SAHOO	2026-04-23	1. Page no 10 and 11 not legible
189	D-CMP/16329/2026	SIBADUTTA RAMAPRASAD MISHRA	2026-04-23	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
190	D-CONTC/17248/2026	ADV	2026-04-23	i) Synopsis and Date chart not mentioned in Index.
191	D-WP(C)/17506/2026	RAJIB LOCHAN PATTNAIK	2026-04-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. As per Index, Annexure-3 not described in the petition.2. Subject code incorrectly mentioned in Assessment slip.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 23-04-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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